

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 153 of 2019 &  
IA No. 665 of 2019**

**Dated : 8<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Co. Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. G.Umapathy  
Mr. Aditya Singh

**ORDER**

Admit. Issue notice to the Respondents on Appeal as well as on IA No. 665 of 2019 (*application for stay*) returnable on 08.07.2019. Dasti, in addition, is permitted.

List the matter on **08.07.2019.** In the meantime, pleadings be completed.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*js/kt*